NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 594/(MAH)/2017

CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.04.2017

NAME OF THE PARTIES:

Dolphin Offshore Enterprises (Mauritius) Ltd

V/s

Unison Engineering & Construction Pvt Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
40.	Ms. Apuna Webta	Advocate	Achelita.

Order

CP 594/I&BP/NCLT/MUM/MH/2017

Due to paucity of time, list this matter on 28-04-2017.

Sd/-

Sd/-

V. NALLASENAPATHY

B.S.V. PRAKASH KUMAR

Member (Technical)

Member (Judicial)